

Delay in Execution of Sunei and Kalo Irrigation Projects

107. SHRI MANMOHAN TUDU : Will the Minister of IRRIGATION be pleased to state :

(a) the reasons of delay in the execution of Sunei and Kalo medium irrigation projects in Mayurbhanj district ;

(b) the steps taken to expedite the execution of the above mentioned irrigation project ; and

(c) by which year these projects are expected to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). As reported by Government of Orissa, Kalo Irrigation Project has been completed during 1982-83 and no unusual delay occurred on this. Full irrigation potential has also been created.

In regard to Sunei Project, the major works were started during 1978-79 and is scheduled to be completed by March 1986. The State has reported that no delay has occurred in this case also and that all effective steps are being taken to complete this project as per schedule. The project is also receiving IDA Assistance. The project has started giving partial benefits from 1982-83.

Consumption and Import of Chemical Fertilizers

108. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantum of chemical fertilizers consumed in different States in 1983-84 ;

(b) whether Government have imported chemical fertilizers to meet the growing demand of farmers ;

(c) if so, the total quantum of chemical fertilizers imported in 1983-84 ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The estimated consumption during 1983-84 is 77.92 lakh tonnes of nutrients.

(b) to (d). The quantity of fertilizers imported in 1983-84 nutrientwise is given below :

(In lakh tonnes)	
Nutrient	Quantity
N	6.56
P	1.43
K	5.56
Total	13.55

States Affected by Heavy Rains and Cyclones

109. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the States which are affected due to heavy rains and cyclone in last three months ;

(b) the extent of damage caused to those States ; and

(c) the details of the Central assistance provided and relief measures undertaken in those States ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) According to available information the States of Assam, Bihar, Kerala, Manipur, Orissa, Tripura, West Bengal and Uttar Pradesh have been affected by floods/heavy rains. The Government of Orissa reported damage due to cyclone, which occurred in the end of May and beginning of June, 1984.

(b) Information is given as statement (See Cols. 195-196).

(c) Every State Government has got 'margin money' at its disposal to meet the situation caused by natural calamities. Central assistance is sanctioned on receipt of required information from the State in the form of memorandum and after a visit of Central Team for an 'on-the-spot' study of the situation. States submit their memoranda after they have exhausted the margin money available with them.

The State of Tripura has submitted a memorandum in the month of June, 1984 seeking Central assistance amount to Rs. 11.06 crores for flood relief which was raised to 12.44. A Central Team has visited the State from 27th to 30th June, 1984 after receipt of a memorandum from Tripura. The report of the team is awaited. However, pending the issue of final sanction of Central assistance a sum of Rs. 1 crore has been sanctioned as ways and means advance on ad-hoc basis to the State Government for meeting the emergent relief expenditure.

A memorandum seeking Central assistance of Rs. 159.00 crores has been received from Government of Kerala only on 18th July, 1984 which is being processed. However, a sum of Rs. 5.00 crores has been sanctioned as ways and means advance on ad hoc basis on 12th July, 1984, to meet the emergent expenditure pending the visit of the Central Team and sanction of a ceiling of Central assistance.

No request for Central assistance or memorandum has been received from any other affected State so far.

The concerned State Governments have taken all the necessary relief and rehabilitation measures in the affected areas which included evacuation of people to the safer places, opening of relief camps, erection of temporary shelters, distribution of free ration, grants for repairing of damaged houses, ex-gratia assistance to the kith and kin of deceased, supply of polythene sheets, clothes and utensils, providing sanitation and medical coverage both in the relief camps and flood affected areas, supply of food-grains by helicopters.

Reduction in Target of Foreign Charter Boats

110. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the Planning Commission has directed his Ministry to reduce the target for foreign charter boats from 150 to 100 in the Sixth Plan ;

(b) the reasons for such a reversal of earlier targets ; and

(c) whether Government have any plans to reduce this total to a smaller figures in view of the opposition of various sections of fishing communities ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The Sixth Plan target for introduction of additional deep sea fishing vessels was revised after inter-departmental consultation from 300 to 200 numbers of such vessels, keeping in view the various constraints faced by the fishing industry. Against the revised target, the number of vessels under the charter programme was reduced from 150 to 100.

(c) No decision to further reduce the target of chartered vessels has been taken.

Promotion of Silviculture

111. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have laid greater emphasis on the promotion of Silviculture ;

(b) if not, whether any such scheme is proposed in the Central Sector to encourage forest farming ; and

(c) the details of the programme of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir.